

1986 for the regulation and development of inland waterways for purposes of shipping and navigation and for the matters connected therewith or incidental thereto.

Development of IWT system

2052. SHRI ANAND SHARMA: Will the Minister of SHIPPING be pleased to state:

(a) whether the Ministry has conducted a Formal Safety Assessment (FSA) or any other assessment to assess the 111 rivers that form the inland waterways and are safe to be developed as integrated Water Transport (IWT) system;

(b) if so, the details thereof, if not, the reasons therefor;

(c) whether Government has plans to make registration of inland vessels mandatory and enforce minimum construction standards to avoid boat capsizing tragedy; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) and (b) Out of 111 National Waterways (NWs), NW 1, 2 and 3 were declared as NWs in 1986, 1988, 1993 respectively and NW-4 & 5 in 2008. Development work in these five NWs were undertaken after techno-economic feasibility studies and Detailed Project Reports (DPRs) including safety aspects.

In respect of the 106 NWs declared on 12th April, 2016, Feasibility/ DPR studies are underway. The development works would entail intervention for safe navigation. Inland Vessels Act, 1917, implemented by the respective State Governments, provides for safety compliances for transportation of cargo and passengers.

(c) and (d) Registration and survey of mechanically propelled inland vessels is mandatory under the inland Vessels Act, 1917. The Act prescribes compliance requirement for life saving appliances, communication and navigation apparatus to be installed on board inland mechanically propelled vessels.

Training of port professionals with modern technical/skills

2053. SHRI SANJAY RAUT: Will the Minister of SHIPPING be pleased to state:

(a) whether Government is focussing on imparting training/skills to port and terminal professionals through modern technical workshops in the various parts of the country;

(b) if so, the details thereof; and

(c) how much fund have been utilized for this programme and number of skilled professionals produced since last two years?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) For imparting training/skills to port and terminal professionals, a center has been set up at Jawaharlal Nehru Port Trust, Navi Mumbai in collaboration with APEC (Antwerp/Flanders Port Training Centre), Belgium.

(b) After signing of MoU between JNPT and APEC (Antwerp/Flanders Port Training Centre), Belgium, the Centre has been established and it has already organized eight training modules.

(c) The expenditure on training of professionals is borne by the concerned organizations, and so far 155 professionals have been benefitted.

Pending water project in U.P.

†2054. SHRI SURENDRA SINGH NAGAR: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the State-wise/Union Territory-wise details of ongoing/pending water projects in the country particularly in Uttar Pradesh;

(b) whether State Government has been issued sanctioned/allocated funds for various water projects and if so, the details thereof;

(c) whether Government has received proposals for various water projects/programmes from various States particularly from Uttar Pradesh; and

(d) if so, the details thereof including decisions taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV KUMAR BALYAN): (a) to (d) Water Resources Projects are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priority. In order to supplement the efforts of the State Governments, MoWR, RD & GR provides financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes such as Accelerated Irrigation Benefits Programme (AIBP) etc. under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY).

Ninety Nine (99) ongoing Accelerated Irrigation Benefits Programme (AIBP) projects (along with phases) having irrigation potential of 76.03 lakh ha., have been identified

†Original notice of the question was received in Hindi.